

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/915/2021

This the 16th day of June 2021

HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Tarlok Singh, Age 49 years, S/o Sh. Jeet Singh, R/o Rajpur Kamila, Tehsil Qila Darhal, District Rajouri.
2. Mohd Altaf Age 34 years, S/o Sh. Slah Mohd, R/o Mangota, Tehsil Thanamandi, District Rajouri.
3. Shokeen Alam Age 37 years, S/o Sh. Dost Mohd, R/o Behrote Gali, Tehsil Thanamandi, District Rajouri.
4. Javid Iqbal, Age 36 years, S/o Sh. Mohd Taj, R/o Saj, Tehsil Thanamandi, District Rajouri.
5. Nirmal Kour, Age 48 years, D/o Sh. Jaspal Singh, R/o Nonial, Tehsil Nowshera, District Rajouri.
6. Mohd Javid Age 52 years, S/o Sh. Said Mohd, R/o Fatehpur, Tehsil Rajouri, District Rajouri.
7. Rash Paul, Age 37 years, S/o Sh. Tilak Raj, R/o Channi, Tehsil Siot, District Rajouri.
8. Khalid Hussain, Age 40 years, S/o Sh. Manzoor Hussain, R/o Ghambir Mughlan, Tehsil Manjakote, District Rajouri.

.....Applicants

(Advocate:- Mr. M I Khan)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary to General Administration Department, Civil Secretariat, Jammu-180001.
2. District Development Commissioner, (Deputy Commissioner, Rajouri)-185131.
3. Divisional Forest Officer (DFO), Rajouri-185131.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

O R D E R
[O R A L]



Learned counsel for the applicants submits that on 22.03.2006, an advertisement for filling up of 75 class-IV posts in District Rajouri was issued. Thereafter, due to certain litigation and subsequent quashing of the selection process, there was some delay in issuance of the select list. The final Select List was issued on 26.04.2021. The applicants were duly selected and figured at serial no. 26 to 33 in the select list dated 26.04.2021. The applicants were allotted Forest Department against the vacancies as shown in the said Select List.

2. On reporting to the Forest Department, the applicants were not allowed to join as the Department stated that there are no vacancies to accommodate them. Thereafter, the issue was brought to the notice of the Deputy Commissioner Rajouri who vide his letter No. DCR/2021-22/Estt/C-IV/207-09 dated 11.05.2021 has written to Commissioner/Secretary to Government, General Administration Department J&K, Civil, Secretariat, Jammu proposing the following courses of action:-

- “(i) To sanction supernumery posts and allow the Forest Department to absorb these candidates without any further delay.

or

- “(ii) To order the Head of the Department (PCCF) to transfer 09 posts to District Rajouri on temporary basis till 09 no. of vacancies fall vacant in the District and then revert back these vacancies to other wings/Departments.
- “(iii) To issue necessary orders for enquiry against the delinquent officers.”

3. Learned counsel for the applicants submits that despite getting selected the applicants are being deprived of their right and have not been allowed to join till date.

4. Learned counsel for the respondents states that the administration is already aware of the issue and vide order dated 11.05.2021, the Deputy Commissioner, Rajouri has already suggested the course of action.



5. Heard Mr. M I Khan, learned counsel for the applicant and Mr. Rajesh Thappa, learned D.A.G for the respondents and perused the records.

6. The O.A. is disposed of with direction to the respondents to take requisite action as proposed in the letter dated 11.05.2021 or any other alternative to ensure that the applicants are appointed in the shortest possible time. The respondents are directed to issue posting orders of all the eight applicants within a period of one month from the date of receipt of a certified copy of this order.

7. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

Arun